


F. No. 01(05)/Circular/CESTAT/2021
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
West Block -2, R. K. Puram,
New Delhi – 110066

Date: 29 March 2023

PUBLIC NOTICE No.1 of 2023

The Orders, cause lists and other information relating to the Tribunal are now available in its new website www.cestat.gov.in. All concerned may login to its new cloud based website for information, with effect from 1st April, 2023.

By Order,


(Harshita Pandey)
Assistant Registrar
(Computer Section)

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6. Joint Secretary, Department of Revenue, Ministry of Finance, North Block, New Delhi
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